GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 450 TO BE ANSWERED ON THE 1st DECEMBER, 2015/AGRAHAYANA 10, 1937 (SAKA)

BARRING OF JOURNALISTS

450. SHRI RAM CHARITRA NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is true that the Government has issued an order barring journalists from meeting senior officials other than the spokespersons;

(b) if so, the details and the reasons therefor;

(c) whether the journalists association has deemed it as a curtailment of press freedom; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a)&(b): An O.M. No. 43020/38/2015- Ad.I dated 23rd July 2015 was issued in order to facilitate the regular flow of information to media persons from the Ministry of Home Affairs and for converging points of dissemination of information to the media, through ADG(Media) and the designated spokesperson of the Ministry.

(c)&(d): the media persons sought clarifications in this regard and it was explained that the above said O.M. has been issued to facilitate dissemination of information to the media from the designated officers.

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